High Level committee for drugs

2257. SHRI DINKARRAO GO VINDRAO PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the anwser to Unstarred Question 10 given in the Rajya Sabha on the 4th October, 1982 and state:

(a) whether it is a fact that the High Level Committee is not functioning after the submission of its report;

(b) if so, in what capacity and how the representations of certain foreign companies for classification of some new drugs as involving high technology have been referred to the members of the said committee; and

(c) whether there is any proposal to set up a standing committee to review the report of the Committee on High Technology and also to consider representations from foreign companies for classification of certain items as not involving high technology as identified by the Committee?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Yes, Sir.

(b) The matter is being reexamined.

(c) There is no such proposal at present.Retention of foreign equity by M]s

Burroughs Wellcome

2258. SHRI DINKARRAO GOVIND RAO PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 9 given in the Rajya Sabha on the 4th October, 1982 and state:

(a) what is the total value of Appendix I activity taken into consideration under FERA for deciding the foreign equity to be retained by M's Burroughs Wellcome;

(b) what is the value of Trime-thoprin. Dimethyl Carbamizine Citrate and Tripolidine in the formulations of these three drugs included in the above value;

(c) whether it is a fact that the manufacture of Paracetamol by Burroughs Wellcome did not satisly any of the criteria laid down by the High Level Committee; what is the production of Burroughs Wellcome of Paracetamol from 1977 onwards and from what stage were they producing this drug in 1977' and thereafter; and

(d) what are the names of Indian, small scale and public sector units producing paracetamol and their production for the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The total value of Appendix I activity of Mis. Burroughs Wellcome taken into account for deciding its permissible level of foreign equity under FERA was Rs. 1225.12 lakhs whose break up is as follows:—

	factory.	·	•	•	·, •:	•	• .14	י זי	· OTAL:	•	-Rs. 1825.12 lakhs
(vi)	Exports of	form	ulatio	L	- Rs. 7.14 lakhs						
• •	(v) Excise duty on formulations									•	-Rs. 123.78 lakht
(iv)	Formulation duction of exports wh	ք թղ	- Rs. 1013.52 lakhs								
) Exports fro				activity		• .	•	•	•	- Rs. 0.57 lakhs
(ii)	Value of bu	gs exported				•	•	•	•	- Rs. 14.40 lakhs	
(I)	Value of B than expor	ts	rugs s	י	non :	4550012	, uca 10	•	•	•	- Rs. 63.71 lakhs